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HIGH COURT OF DELHI: NEW DELHI

Sher Shah Road, New Delhi

No. 37 /D-1/Gaz.IA/DHC/2025 Dated: 27 Sept, 2025

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to order as under:-

- (1) The NDPS cases pending in the Court of Ms. Ekta Gauba Mann, Special Judge (NDPS), Central, THC be withdrawn and assigned to the Court of Mr. Virender Singh, Special Judge (NDPS) -02, Central, THC and the NDPS cases pending in the Court of Mr. Sameer Bajpai, ASJ-03, Shahdara, Karkardooma be withdrawn and assigned to the Court of Mr. Gajender Singh Nagar, Special Judge (NDPS), Shahdara, Karkardooma.
- (2) The Principal District & Sessions Judges, wherever it is possible, to withdraw the sufficient number of criminal cases from all the NDPS Courts and assign the same to the other Sessions Courts of their respective districts to ensure equitable distribution.
- (3) No fresh criminal cases for the time being be assigned to the NDPS Courts.
- (4) The Principal District & Sessions Judges of all the districts may also issue instructions to all the Courts dealing with NDPS cases to take all necessary measures for expeditious disposal of NDPS cases.

BY ORDER OF THE COURT

Sd/-(ARUN BHARDWAJ) REGISTRAR GENERAL

5468-5496 Endst. No._____/D-1/Gaz.-1A/DHC/2025

Dated: 27th Sept, 2015

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.

2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.

4. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.

5. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi,

B. DE ST(NE) forma.

New Delhi-110002 with reference to letter No.F.1/32/2023-Judl/389 dated 24.03.2025.

- 6. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
- 7. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
- 8. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
- 9. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-3.
- 10. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
- 11. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
- 12. The Commissioner of Police, Police Headquarters, New Delhi.
- 13. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
- 14. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
- 15. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
- 16. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
- 17. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
- 18. All Registrars, Delhi High Court, New Delhi.
- 19. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
- 20 Joint Registrar (IT), DHC, with request to display this order on website of Delhi High Court.
- 21. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
- 22. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
- 23. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
- 24. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
- 25. The Hony. Secretary, Rohini Courts Bar Association, Rohini, Delhi.
- 26. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
- 27. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
- 28. The Hony. Secretary, Central Delhi Court Bar Association, Rouse Avenue District Court, New Delhi.
- 29. Guard File.

(RAJ KUMAR RAWAT) JOINT REGISTRAR (GAZ.-IA)

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